

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.201- **CP(IB) 574 of 2018**

ITEM No.202- **IA/669(AHM)2024**
in IA 887 of 2020

Proceedings under Section 7 IBC

IN THE MATTER OF:

Bank of Baroda

V/s

Shrinathji Spintex Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 02/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Pratik Thakkar, Adv.

For the Respondent : Mr. Arjun Sheth, Adv. a.w. Mr. Rajiv Chawla, Adv. R-1

ORDER

CP(IB) 574 of 2018

Ld. Counsel Mr. Pratik Thakkar has filed substitution application, hence, matter stands adjourned to 05.08.2024.

IA/669(AHM)2024 in IA 887 of 2020

Ld. Counsel for the applicant seeks adjournment.

List for further consideration on 05.08.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)